

r
W.P(C)No. 13029 OF 1985

ITEM No.305

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 222 in Writ Petition (Civil) No.13029/1985

M.C. MEHTA Petitioner (s)

VERSUS

U.O.I. & ORS. Respondent (s)

(for directions on behalf of Ministry of Environment & Forests regarding acceptance of resignation of Dr. Bhure Lal, Chairman, E.P.A. and letter dated 24.1.2003 of Dr. Bhure Lal, Chairman, E.P.A. and office report)

Date : 30/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

Amicus CuriaeMr. Harish N Salve, Sr. Adv.
Mr. U U Lalit, Adv.(NP)
Mr. Siddhartha Choudhary, Adv.

For Petitioner (s)Mr. M.C. Mehta, in person.(NP)

For Respondent (s)Mr. Mukul Rohtagi, ASG
A D N Rao, Adv.
Mr. Ajay Sharma, Adv.
Mr. P Parmeswaran, Adv.
(for Union of India)

Mr. Mukul Rohtagi, ASG
Mr. S Wasim A Qadri, Adv.
Ms. Anil Katiyar, Adv.
(for NCT of Delhi)

Mr. B V Balramdas, Adv. (NP)

Ms. Manik Karanjawala, Adv.

Mr. Shri Narain, Adv.
Mr. Sandeep Narain, Adv.
Er. Anil Kumar Mittal, Adv.
Mr. S R Narain, Adv.
(for SIAM)

Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following

ORDER

List on 23rd February, 2004.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER